

Jute Machinery Company Limited, Calcutta for the year 1982-83.

- (ii) Annual Report of the Lagan Jute Machinery Company Limited, Calcutta for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. *(Placed in Library, See No. LT-7258/83)*

**REVIEW ON THE WORKING AND ANNUAL REPORT OF CYCLE CORPORATION OF INDIA LTD. CALCUTTA FOR THE PERIOD FROM 15th OCTOBER 1980 TO 31st MARCH, 1982 AND A STATEMENT FOR DELAY IN LAYING THE SAID PAPERS**

THE MINISTER OF PARLIAMEN-TARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH) : On behalf of Shri S.M. Krishna, I beg to lay on the Table :

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :
- (i) Review by the Government on the working of the Cycle Corporation of India Limited, Calcutta, for the period from 15th October, 1980 to 31st March, 1982.
- (ii) Annual Report of the Cycle Corporation of India Limited Calcutta for the period from 15th October, 1980 to 31st March, 1982 alongwith Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. *(Placed in Library, See No. LT-7259/83)*

**REVIEW ON THE WORKING AND ANNUAL REPORT OF HINDUSTAN ZINC LTD. UDAIPUR FOR 1982-83.**

THE MINISTER OF STATE OF THE MINISTRY OF STEEL AND MINES (SHRI N. K. P. SALVE) : I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :

- (1) Review by the Government on the working of the Hindustan Zinc Limited, Udaipur, for the year 1982-83.
- (2) Annual Report of the Hindustan Zinc Limited, Udaipur, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. *(Placed in Library, See No. LT-7260/83)*

**ALL INDIA SERVICES (STUDY LEAVE) AMENDMENT REGULATIONS, 1983, ANNUAL GENERAL ADMINISTRATIVE REPORT AND THE ANDAMAN AND NICOBAR ADMINISTRATION, NEW DELHI FOR 1982-83, ANNUAL REPORT OF INDIAN INSTITUTE OF PUBLIC ADMINISTRATION, NEW DELHI FOR 1982-83 AND REVIEW ON THE WORKING OF THE SAID INSTITUTE.**

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKER) : On behalf of Shri P. Venkatasubbaiah, I beg to lay on the Table :

- (1) A copy of the All India Services (Study Leave) Amendment Regulations, 1983 (Hindi and English versions) published in Notification No. G.S.R. 930 in Gazette of India dated the 10th December, 1983 under sub-section (2) of section 3 of the All India Services Act, 1951. *(Placed in Library, See No., LT-7261/83)*